

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **08.09.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 421/2026	Indian Bank Vs TR Viswanathan	Mr. T Ravichandran	
2.	Comp App (AT) (CH) (Ins) No. 433/2026 For Condone Delay IA No. 1229/2026	Punjab National Bank Vs Ujwal Kotagiri & 2 Ors.	Mr. T Ravichandran	
3.	Comp App (AT) (CH) (Ins) No. 470/2026 For Exemption IA No. 1324/2026 For Condone Delay IA No. 1325/2026 For Stay IA No. 1326/2026	Samson T George & 2 Ors Vs Bejo Thomas & 2 Ors	Mr. Sunny Sheen Akkara	
4.	Comp App (AT) (CH) (Ins) No. 316/2026 For Exemption IA No. 909/2026	SNJ Synthetics Ltd Vs Akron Formulations India Pvt Ltd	Ms. B Nishitha	
5.	Comp App (AT) (CH) (Ins) No. 395/2026 For Direction IA No. 1129/2026 For Additional Docs. IA No. 1130/2026	Sampath Vinayak Steels Pvt Ltd Vs Naga Bhushan Bhagawati	Ms. Priyanka Varma	Mr. P Ramesh Babu

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023 To Adv. Hg. IA No. 1200/2024	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd Vs Allied Hi-tech Industries Pvt Ltd & 2 Ors	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 R3

7.	Comp App (AT) (CH) (Ins) No. 352/2024 For Exemption IA No. 964/2024	Aravinda Rani Sannapureddy Suspended Director of Nandi Irrigation Systems Limited Vs Rishab Triexim LLP & Anr	Mr. Pawan Jhabakh	Mr. Amir Bavani R1 Mr. Pranava Charan R2
8.	Comp App (AT) (CH) No. 88/2026 For Stay IA No. 1224/2026	Hinduja National Power Corporation Ltd & Anr. Vs The Regional Director, Southeastern Region Directorate & Anr.	Mr. AR Ramanathan	
9.	Comp App (AT) (CH) (Ins) No. 142/2026 For Stay IA No. 428/2026	G K Ispat Pvt Ltd Vs Shivadutt Bannanje, The Common Liquidator of BT & FC Pvt Ltd. & Bangalore Dehydration and Drying Equipment Company Pvt Ltd & 3 Ors	Mr. TK Bhaskar	Mr. Raghuram Cadambi R1

Admission - Notice Ordered

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 369/2026 For Stay IA No. 1049/2026	Amandeep Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	TA (AT) No. 262/2021 (Comp App (AT) No. 01/2020)	Adita Bio Sys Pvt Ltd & 3 Ors. Vs Suhas Yeled Sharanabasappa & Anr	Mr. CS Naman G Josh	
B. Without Interim Order				
12.	TA (AT) No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors. Vs BR Jayaram & 2 Ors	Mr. SP Chokalingam	Mr. Y Suryanarayana R1 Mr. Subesh K. Sahoo R2

13.	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs Vels Studios and Entertainment Pvt Ltd & 5 Ors	Ms. S Indumathi Ravi	Mr. B Dhanaraj-R1 Ms. A Vidya R4 Mr. R Sivaraman R5 Ms. N Varsha- R6
14.	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Ms. A Vidya R1 Mr. R Sivaraman – R2
15.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Ms. A Vidya R1 Mr. R Sivaraman – R2
16.	Comp App (AT) (CH) No. 08/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors	Mr. Manuel Anand	Gupta & Ravi – R1- R3
17.	Comp App (AT) (CH) (Ins) No. 309/2022 For Stay IA No. 708/2022	Prakasan V & 10 Ors Vs Ravindra Chaturvedi, Liquidator of Excel Glasses Ltd	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan
18.	Comp App (AT) (CH) (Ins) No. 78/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. Jerin Asher Sojan	Mr. SR Sundar
19.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Ltd & 4 Ors.	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
20.	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No. 986/2023 For Exemption IA No. 988 & 989/2023	Hippocampus Infotech Pvt Ltd Vs Kerala State Electronics Development Corporation Ltd	Mr. Arun Karthik Mohan	Mr. M Gopikrishnan Nambiar

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 202/2025 To dispense with IA No. 568/2025 For Stay IA No. 569/2025	GRK Reddy Vs Balasubramanian Mekala, IRP, Marg Ltd & Anr.	Mr. Syed Datha	Ms. Ramya R2

B. Without Interim Order				
22.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator, Connexions Retail Stores Pvt Ltd Vs Deutsche Bank	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
23.	Comp App (AT) (CH) (Ins) No. 348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor & Promoter Sri Venkatram Spinners Pvt Ltd Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & 4 Ors	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2 Mr. R Sugumaran- R3
24.	Comp App (AT) (CH) (Ins) No. 35/2025 For Exemption IA No. 125 & 126/2025	Indian Renewable Energy Development Agency Ltd. Vs Vamshi Rubber Ltd	Mr. Nakul Sachdeva	Mr. B Ravikiran Singh
25.	Comp App (AT) (CH) (Ins) No. 185/2025	V. Ganesan Erstwhile Liquidator of Kamachi Industries Ltd Vs Prudent ARC Limited & 5 Ors	Ms. S Indumathi Ravi	Mr. AG Sathyanarayana R6
26.	Comp App (AT) (CH) (Ins) No. 320/2025 For Stay IA No. 969/2025 For Exemption IA No. 970/2025 For Direction IA No. 971/2025	HDB Financial Services Limited Vs Srinivas Dande & 2 Ors WITH	Mr. D O Kaviyanathan	Mr. TN Chandrassekar
27.	Comp App (AT) (CH) (Ins) No. 321/2025 For Exemption IA No. 974/2025 For Stay IA No. 976/2025 For Direction IA No. 977/2025	HDB Financial Services Limited Vs Aruna Kanchana & 2 Ors	Mr. D O Kaviyanathan	Mr. TN Chandrassekar R2
28.	Comp App (AT) (CH) (Ins) No. 110/2025 For Exemption IA No. 311/2025	SSM Projects Pvt Ltd Vs Vinci Global Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. P Soma Sekhara Naidu
29.	Comp App (AT) (CH) (Ins) No. 192/2025 For Direction IA No. 542/2025 For Stay IA No. 544/2025	KRS Erectors Pvt Ltd Vs Liquidator for LITL, Anuradha Bisani	Mr. B Ravikiran Singh	Ms. Anuradha Bisani, Liquidator
30.	Comp App (AT) (CH) (Ins) No. 468/2025 For Stay IA No. 1333/2025 To dispense with IA No. 1334/2025 For Interim Injunction IA No. 454/2026	HDFC Ltd, Now known as HDFC Bank Ltd. Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors. WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R3

31.	Comp App (AT) (CH) (Ins) No. 469/2025 To dispense with IA No. 1335/2025 For Stay IA No. 1336/2025 For Interim Injunction IA No. 455/2026	HDFC Ltd, Now known as HDFC Bank Ltd Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2
32.	Comp App (AT) (CH) (Ins) No. 470/2025 For Exemption IA No. 1337/2025 For Stay IA No. 1338/2025	Usha K Jolly Charitable Trust Vs S Amarendran & 5 Ors	Mr. S Rajasekar	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2 Mr. Vishnu Mohan R3 R5
33.	Comp App (AT) (CH) (Ins) No. 491/2025 For Stay IA No. 1395/2025	Southern Power Distribution Company of Telangana Ltd. Vs Trident Sugars Ltd & 2 Ors	Mr. Adithya Reddy Mr. Vikram P Jain	Mr. S Kishandan Mr. Akhil Bhansali R3
34.	Comp App (AT) (CH) (Ins) No. 630/2025 For Exemption IA No. 1749 & 1750/2025	Bharat Heavy Electricals Limited Vs Hitesh Goel, RP of Bhadreshwar Vidyut Pvt Ltd & Anr.	Mr. Himanshu Gupta	Mr. Dwarakesh Prabhakaran R1 Ms. Shweta Dubey R2
35.	Comp App (AT) (CH) (Ins) No. 120/2026 For Stay IA No. 376/2026 For Additional Docs. IA No. 378/2026	Shri Dutt India Pvt Ltd Vs Ritesh R Mahajan, RP of Sovereign Industries Ltd. & Anr. WITH	Ms. Priyanka Varma	Mr. Satvik Upadhya R2
36.	Comp App (AT) (CH) (Ins) No. 126/2026 For Stay IA No. 387/2026 For Exemption IA No. 388/2026	Ritesh Mahajan, RP, Sovereign Industries Limited Vs Shri Dutt India Pvt Ltd & 2 Ors. WITH	Mr. Akhil Bhansali	Mr. Satvik Upadhya R3
37.	Comp App (AT) (CH) (Ins) No. 140/2026 For Stay IA No. 422/2026 (With Defects)	Karnataka State Cooperative Apex Bank Ltd Vs Ritesh Mahajan & 2 Ors WITH	Mr. AS Vishwajith	Mr. Satvik Upadhya R3
38.	Comp App (AT) (CH) (Ins) No. 135/2026 For Exemption IA No. 409/2026 For Stay IA No. 410/2026	Ritesh Mahajan, RP of Sovereign Industries Limited Vs The Ugar Sugar Works Ltd & 3 Ors.	Mr. Akhil Bhansali	Mr. Satvik Upadhya R1
39.	Comp App (AT) (CH) (Ins) No. 136/2026 For Exemption IA No. 411/2026 For Stay IA No. 412/2026	Ritesh Mahajan, RP of Sovereign Industries Limited Vs Terdal Urban Souharda Co-Operative Society Ltd & 5 Ors.	Mr. Akhil Bhansali	Mr. Ankur Goel R1

40.	Comp App (AT) (CH) (Ins) No. 221/2026 For Exemption IA No. 621/2026 For Stay IA No. 622/2026 For Additional Docs. IA No. 624/2026	Shri Dutt India Pvt Ltd Vs Ritesh R Mahajan, RP of Sovereign Industries Ltd & 4 Ors. WITH	Ms. Priyanka Varma	
41.	Comp App (AT) (CH) (Ins) No. 237/2026 For Stay IA No. 674/2026	Karnataka State Cooperative Apex Bank Ltd Vs Ritesh Mahajan & 4 Ors	Mr. AS Vishwajith	
42.	Comp App (AT) (CH) (Ins) No. 259/2026	Terdal Urban Souharda Co-Operative Society Ltd through its Authorised Signatory Mhaveer Honnappa Goudanna Vs Triveni Education Society & 5 Ors.	Mr. Ankur Goel	Mr. AS Vishwajith R5

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For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	Comp App (AT) (CH) (Ins) No. 360/2026 For Stay IA No. 1014/2026 For Exemption IA No. 1015/2026 For Additional Docs. IA No. 1016/2026 For Direction IA No. 1017/2026	Nuzhat Aisha Naseer Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
44.	Comp App (AT) (CH) (Ins) No. 361/2026 For Exemption IA No. 1018/2026 For Direction IA No. 1019/2026 For Stay IA No. 1020/2026 For Additional Docs. IA No. 1021/2026	Awaiz Ahmed Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
45.	Comp App (AT) (CH) (Ins) No. 363/2026 For Exemption IA No. 1023/2026 For Additional Docs. IA No. 1024/2026 For Direction IA No. 1025/2026 For Stay IA No. 1026/2026	Naseer Ahmed Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	Mr. Pranava Charan R1 R2

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No. 382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors Vs Shrikant Gopilal Rath & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1
47.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rath & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors. WITH	Mr. CV Shailandhran	Mr. MV Swaroop R2- R4
48.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025 For Direction (With Defects) IA No. 1538/2025 To Vacate Stay IA No. 1682/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors	Mr. MV Swaroop	Mr. CV Shailandhran R2-R4 Mr. B Dhanaraj- R7

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in